

SECTION-III

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION NO. 2 OF 2016

(Application for Substitution of the New Director of the Appellant Company with Affidavit)

IN

CIVIL APPEAL NO. 2185 OF 2012

M/S PASWARA PETROCHEM LIMITED

.....APPELLANT

-VERSUS-

THE COMMISSIONER OF TRADE TAX, U. P. LUCKNOW

.....RESPONDENT

OFFICE REPORT

It is submitted that Counsel for the Appellant company has filed application for substitution of the New Director praying therein that the Hon'ble Court may please allow the present application for substitution of new director Mr. Aadeep Kumar of the appellant company in Civil Appeal No. 2185/2012 in place of late Managing Director Sh. Rajeshwar Prasad Aggarwal. The said application has been registered as I. A. No. 2 of 2016. Copy of application has been placed along with Appeal paper books.

It is further submitted that Notice of Lodgement of Petition of Appeal is complete as sole respondent is represented through Mr. Ravi Prakash Mehrotra, Advocate.

The application above-mentioned is listed before Hon'ble Judge-in-Chamber with this Office Report.

Dated this the 20th day of December, 2016.

ASSISTANT REGISTRAR

Copy to:-

1. Mr. P. N. Ramalingam, Advocate
2. Mr. Ravi Prakash Mehrotra, Advocate

ASSISTANT REGISTRAR